

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-521
IB-38/ND/2020
IA/6248/2023

IN THE MATTER OF:

M/s. Jain Timber Pvt. Ltd.

.....Applicant

SECTION

U/s 10 IBC

Order delivered on 15.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Union Bank of India : Mr. Sandeep Bhurarie, Ms. Nishtha Grover, Advs. in
IA/6248/2023

ORDER

Due to paucity of time, the matter is listed on **20.05.2024**.

**Sd/-
(Court Officer)**